

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
COURT NO. 2  
CAUSE LIST**

**DATE: 18<sup>th</sup> March, 2015  
Time: 10:30AM**

**HON'BLE JUSTICE DR. P. Jyothimani  
JUDICIAL MEMBER**

**HON'BLE MR. Bikram Singh Sajwan  
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
<b>FOR COMPLETION OF PLEADINGS</b>				
1.	Original Application No.188/2014 & M.A.No.29/2015.	Toxics Links Vs. U.O.I & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. For the Applicant. Mr. Vivek Chib & Mr. Asif Ahmed Advs. For R-1. Mr. Raj Kumar, Adv. With Mr. S.L. Gundli, Sr. L.O, CPCB For R-2. Mr. Ardhendumauli and Mr. Kumar Prasad, Advs. For R-3. Mr. Ashutosh Choudhary, Adv. For R-4. Mr. Dhananjay Baijal and Mr. Nikhil Nayyar, Advs. For R-5. Mr. Sanyam Saxena, Adv. For R-6 & 35. Mr. Shurodeep Roy, Adv. For R-7. Ms. G. Indira and Mr. K.V. Jagdishvaran, Advs. For R-8 & 37. Mr. Rudreshwar Singh Gopal Jha , Adv. For R-9 & 38. Mr. C.D Singh, AAG and Mr. Apurv Kwap, Adv. (SCECB) and Mr. Yogmaya Agnihotri, CECB for R- 10 & 39. Mr. Shubham Bhalla, Adv. For R-11. MR. Varnika Singh &MR. Alok Kumar, Advs. For R-12 & 41.  Mr. Dinesh Jindal, L.O, DPCC for R-13 & 42. Ms. Bansuri Swaraj, Ms. Snigdha Pandey and Ms. Shreya Bhatnagar, Advs for R-14 & 43. Mr. Anil Grover, AAG. For R-15 & 44. Mr. D.K.Thakur and Mr. Shariq Ahmed, Advs. For R-16. Mr. Vasudha Zubhi, Adv. For R-17. Mr. Jayesh Gaurav, Adv. For R-18 & 47. Mr. Avijit Bhushan for Mr. Jogy Adv. For R-20 & 49.	

			<p>Mr. Sunny Choudhry, Adv. for R-21.</p> <p>Mr. Tayenjam Momo Singh, Adv, for R-22.</p> <p>Mr. Pragyan Pradip Sharma, Adv. For R-23 &amp; 52.</p> <p>Mr. K.V. Girish Chowdary, Adv. For R-24 &amp; 53.</p> <p>Mr. A.K. Panda, Sr. Adv, Mr. S. Panda, Adv. For R-25.</p> <p>Mr. Abhimanu Gard, Adv. For R-26 &amp; 55.</p> <p>Ms. Richa Kapoor, Adv. For R-27.</p> <p>Ms. M. Yogesh Kanna, Adv. For R-29 &amp; 58.</p> <p>Mr. Anant A. Pavgi, Adv. For R-30 &amp; 59.</p> <p>Mr. Mukesh Verma, Adv. For R-31.</p> <p>Mr. Pradeep Mishra, Mr. Daleep Kr. Dhayani, Advs. For R-32.</p> <p>Mr. Guntur Prabhakar, Adv. For R-34.</p> <p>Mr. Avijit Roy &amp; Mr. Ranjan Mozundar Advs. For R-36.</p> <p>Mr. C.D. Singh, AAG, for R-39.</p> <p>Ms. Suryanrayana Singh, AAG For R-45.</p> <p>Mr. Arif Sikander Mir, Adv. For R-46.</p> <p>Mr. Devashish Bhaluka &amp; Ms Anu Tyagi, Advs. For R-47.</p> <p>Mr. C.D.Singh, Adv. For R-50.</p> <p>Mr. Aprajita Mukherjee for State of Meghalaya Advs and Mr. Rituraj Biswas For R-51.</p> <p>Mr. Kirti Mritum, Adv. For R-54.</p> <p>Mr. Anil Soni, Adv. For R-56.</p> <p>Mr. Rahul Verma, Adv. For R-60.</p> <p>Ms. Savitri Pandey Adv. For R-61.</p> <p>Mr. Amit Agarwal, Adv. For State of W.Bengal.</p> <p>Mr. C.D. Singh, AAG, for SCECB.</p> <p>Ms. Yogmaya Agnihotri, Adv. For CECB.</p> <p>Ms. Alpana Poddar, Adv. For State of Rajasthan &amp; RPCB.</p> <p>Mr. Rudreshwar Singh, Adv. For State of Bihar &amp; BSPCB.</p> <p>Ms. Shubham Mahajan, Adv. For State of Daman &amp; Dui &amp; PCB.</p>	
<b>FOR HEARING</b>				
2.	Original Application No. 174/2014.	Sunder Singh Vs. State of NCT of Delhi & Ors.	<p>Ms. Antima A Bazaz, Adv. For the Applicant.</p> <p>Ms. Mamta Tandon for Mr. V.K. Tandon, Advs. For R-1 to 3 &amp; 5 to 8.</p> <p>Mr. Rajbir singh, &amp; Ms. Purnima Maheshwari, Adv. For R-4.</p>	

			Mr. H.C.Sukhija, Adv. For R-13.	
3.	M.A No. 671/2014 in Original Application No. 94/2014	Ravinder Yadav Vs. G.N.C.T.D & Ors.	Mr.RavinderYadav, Applicant in person Mr.Narender Pal Singh, Adv. for DPCC Mr.Sanjeev Sagar, Adv. for SDMC Mr. V. K. Parashar, Executive. Engineer for PWD, R-3. Mr. Sushil Dutt Salwan, A.S.C. for R-1 & R-4.	

**DATE: 18<sup>th</sup> March, 2015**  
**Time: AFTER THE ABOVE BENCH**

**HON'BLE JUSTICE DR. P. Jyothimani**  
**JUDICIAL MEMBER**

**HON'BLE MR Ranjan Chatterjee**  
**EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
<b>AFTER NOTICE</b>				
1.	M.A.No.144/2015, M.A.No.145/2015, M.A.No.146/2015, & M.A.No.235/2015 in Original Application No.328/2013. <b>(PH)</b>	Lokendra Kumar Vs. State of U.P. & Ors.	Ms. Pooja Dhar & Mr. Anoop Trivedi Advs. for Applicant in M.A. No. 144/2015 & Mr. Parveen Malik, Adv. In M.A.No.146/2015. Mr. Rohit Sharma, Adv. For the Applicant in M.A.No.235/2015.  Ms. Savitri Pandey, Adv. For R-1 & 2. Mr. Vikas malhotra & M.P.Sahay Advs. For MoEF.	
<b>FOR HEARING</b>				
2.	Appeal No.92/2013. <b>(PH)</b>	Bimal Gogoi & Anr. Vs. State of Arunachal Pradesh & Ors.	Mr. Ritwick Dutta, Ms. Preeta Dhar and Ms. Maneka Kaur, Advs. For the Appellant. Mr. A.D.N. Rao, & Sudipto Sircar, Advs. for R-1. Mr. Vivek Chib & Mr. Asif Ahmed, Advs For R- 2 & 4. Mr. A.K.Prasad, Adv. For R 2 & 4. Mr. Tarun Johri, Adv. For R-3 Mr. Vivek Chib, Adv. with Mr. Joby P. Varghese & Ms. Ruchira Goel (for MoEF).	

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